

constituted an informal Committee of Members of Parliament from different political parties to consider matters connected with planning. The Planning Commission's Informal Consultative Committee of Members of Parliament will also be considering questions relating to the Third Plan from time to time.

Central Assistance to Kashmir

*41. Shri N. Keshava: Will the Minister of Planning be pleased to state:

(a) the quantum of Central assistance which Kashmir has sought from the Centre for its 1959-60 Plan; and

(b) how much of it is being contributed by the State from its own resources?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) A sum of Rs. 4.5 crores has been allotted as Central assistance for the State Plan 1959-60.

(b) Rs. 2.33 crores.

Training to Iraqi Nationals in Atomic Energy Establishment, Trombay

*42. Shri Wedeyar: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of Iraq have requested the Government of India for providing training facilities to their candidates in the Atomic Energy Establishment at Trombay; and

(b) if so, whether the training facilities have been provided?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b). In May, 1957, the Government of Iraq had made a request for one of their Chemists to be trained in the Atomic Energy Establishment, Trombay for a period of three months. The request was acceded to and the Chemist in question received training between November, 1957 and February, 1958.

Manufacture of Lenses and Lighthouse Equipment

*44. { Shri Shree Narayan Das:
Shri Radha Ramam:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the feasibility of manufacturing lenses and other lighthouse equipment has been examined;

(b) if so, with what result;

(c) how far our requirements in this respect are met by indigenous production and how far by imports; and

(d) the value of such imports during the years 1958 and 1959 (upto 31st July, 1959)?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). The question will be answered by the Minister for Transport and Communications on a subsequent date.

Additional Flats for M.P.'s

*46. { Shri Ram Krishan Gupta:
Shri Bhakt Darshan:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 1402 on the 19th March, 1959 and state:

(a) whether the site to build accommodation for the Army Transport Company has since been finally approved;

(b) if so, steps taken for vacating the site on the North Avenue by the Defence establishment; and

(c) when the work on construction of additional flats for M.P.'s will start?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes, Sir.

(b) and (c). The layout plans, etc., of the permanent buildings for the